

Specific report from the Government of Uttar Pradesh is being ascertained on the utilisation of funds in the Districts of Purvanchal in the State of Uttar Pradesh.

[English]

#### Height of Narmada Dam

1353. SHRI CHHITUBHAI GAMIT : Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Union Government realise that the reduction of Narmada Dam Height would affect irrigation in Gujarat substantially and there would be no irrigation at all in Rajasthan;

(b) whether the Government also aware that all the four participants States; Madhya Pradesh, Gujarat, Maharashtra and Rajasthan and the country as a whole, would suffer heavily if the height of the Sardar Sarovar Dam was reduced from 455 feet to 436 feet;

(c) whether it is a fact that there would also be a shortfall in energy share of Gujarat, Maharashtra and Madhya Pradesh; and

(d) if so, the reaction of the Government thereto?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) to (c) In the event of lowering the planned full reservoir level of Sardar Sarovar Dam from 455 feet to 436 feet, the loss of live storage capacity is estimated to be around 1.5 million acre feet and the loss of power generation would be about 15% i.e. 225 Mega Watt. Thus, the reduction in planned height of Sardar Sarovar Dam would affect the irrigation and power benefits. However, it is not true that there would be no irrigation at all in Rajasthan.

(d) Height of Sardar Sarovar Dam has been determined by Narmada Water Disputes Tribunal (NWDT) under its Award and the validity period of the Award is upto 2024 A.D. (45 years after Gazette Notification in 1979).

#### U.G.C. Project in U.P.

1354. SHRI SOHAN BEER :  
PROF. OMPAL SINGH NIDAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number of Projects of University Grants Commission implemented in Uttar Pradesh during the last three years and the details of the progress made so far in this regard;

(b) the details of the proposals sent by the Government of Uttar Pradesh to the University Grants Commission for its consideration; and

(c) the action taken by the Government thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) to (c) The information is being collected and will be laid on the Table of the House.

[Translation]

#### Deficiency in Health Care

1355. SHRI NITISH KUMAR:  
JUSTICE GUMAN MAL LODHA :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether attention of the Government has been drawn to the news-item captioned "Authorities Admit Deficiency in Health Care" appearing in 'Hindu' dated January 13, 1997;

(b) if so, whether there are many deficiencies in the health care system of the country;

(c) if so, the details thereof;

(d) whether the Government propose to take concrete steps to remove these deficiencies; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) to (e) The newspaper item has been noted. At the Fifth Conference of Central Council of Health & Family Welfare held from 8-10th January, 1997, a wide range of issues covering the entire health sector came up for discussion. The Council noted both achievements and shortfalls in the implementation of various health and family welfare programmes with a view to introducing mid-stream corrections after taking stock of the experiences gained by the States and Union Territories. After detailed deliberations, the Council *inter-alia* adopted a number of resolutions for effective implementation of on-going programmes, enforcing appropriate regulatory measures for private nursing homes and improving the quality of medical education and the health infrastructure. In the light of these recommendations appropriate action is to be initiated by all concerned.

To augment the resources for the health sector a number of new initiatives have been taken up like availing of external resources for various disease control programmes and strengthening of selected States Health Systems.

#### Sale of Kidney

1356. SHRI JAGAT VIR SINGH DRONA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government are aware of the fact that police have recently located a gang of kidney sellers; and

(b) if so, the facts thereof and the steps proposed to be taken by the Government to eliminate this immoral trade?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) Yes, Sir.